

RAJYA SABHA

Thursday, the 11th May, 1978/the
21 Vaisakha, 1900 (Saka)

The House met at eleven of the
clock, Mr. Chairman in the Chair.

ORAL ANSWERS TO QUESTIONS

Stream-lining the administration of N.I.D.C.

*361. SHRI PHANINDRA NATH
HANSDA:†
SHRI JAHARLAL
BANERJEE:

Will the Minister of INDUSTRY be
pleased to refer to the answer to Un-
starred Question 455 given in the
Rajya Sabha on the 19th August,
1976 and state:

(a) whether it is a fact that the
management of the N.I.D.C. has not
yet taken any steps to streamline and
improve its administrative and per-
sonnel divisions; and

(b) if so, what are the reasons
therefor and what steps Government
propose to take in this regard?

THE MINISTER OF INDUSTRY
(SHRI GEORGE FERNANDES): (a)
and (b) The Management of NIDC
has already taken action to reorganise
its Administrative & Personnel Divi-
sion, which now is staffed as indicated
below:—

	No.
(i) Manager (Staff)	1
(ii) Assistant Executive Offi- cers	3
(iii) Superintendents	2
(iv) Assistants	9
(v) Clerks	6
(vi) Record Keeper	1
(vii) Sr. Stenographer	1
(viii) Stenographer	1
(ix) Jr. Stenographers	2

†The question was actually asked
on the floor of the House by Shri
Phanindra Nath Hansda.

413 RS—1.

The post of a Senior Executive Offi-
cer is presently vacant due to retire-
ment of the incumbent in December,
1977.

The duties and responsibilities have
been specifically assigned to the Ad-
ministrative and Personnel Division.

SHRI PHANINDRA NATH
HANSDA: I would ask the Minister
whether it is a fact that no Financial
Controller has so far been appointed
to the NIDC in spite of the recom-
mendations of the Sub-Committee.

SHRI GEORGE FERNANDES: I am
sorry, I could not hear.

MR. CHAIRMAN: He could not
hear; please repeat the question once
again.

SHRI PHANINDRA NATH
HANSDA: I would like to know whe-
ther it is a fact that no Financial
Controller or Adviser has so far been
appointed to the NIDC in spite of the
recommendation of the Sub-Committee
of the NIDC.

SHRI GEORGE FERNANDES: I
will find out whether there was a
recommendation to that effect and
whether the Controller has not been
appointed. If there has been a re-
commendation, we will see that he is
appointed.

SHRI PHANINDRA NATH
HANSDA: May I know whether it is
a fact that the Accounts Section of
the Corporation continues to be
headed by the same. Accounts Offi-
cer against whom CBI investigation
and departmental inquiry were made
and, if so, what steps are the Govern-
ment going to take against him?

SHRI GEORGE FERNANDES: I
have no information of any CBI in-
quiries having been made against any
officer. If there is any specific infor-

mation which the hon. Member could communicate to me, I will act upon it.

SHRI JAHARLAL BANERJEE: I would request the hon. Minister to let me know how many times the Chairman-cum-Managing Director of the NIDC undertook tours abroad during the last five years as Chief Consultant to the NIDC?

SHRI GEORGE FERNANDES: Sir, I will need to find out how many times the Chairman of the NIDC went abroad in the last five years. However, let me add that the NIDC is a consultancy agency and it has been doing a lot of consultancy work, particularly in West Asian and African countries and also in South-east Asian countries, and as part of that consultancy work, it is imperative that the Chief Executive who is the man, really administering this unit goes abroad. I have no reason to believe that there have been any trips outside unconnected with his normal work. However, I will make inquiries into this and give the information to the Member.

SHRI BIR CHANDRA DEB BURMAN: May I ask the hon. Minister whether the Accounts Officer, Shri P.P. Gambhir—whose position has been explained in reply to Unstarred Question No. 1233 dated 26-2-75 and Unstarred Question No. 3817 dated 12-5-76 and against whom some departmental proceedings had been initiated and who had been found guilty—was not fully qualified and was doing the work as Superintendent (Accounts) and as Assistant (Accounts) previously?

SHRI GEORGE FERNANDES: Shri P. P. Gambhir—If find—is the Accounts Officer of this establishment. But I will investigate into what the earlier complaints about this man were and whether he needs to be there or not.

SHRI BIR CHANDRA DEB BURMAN: There are complaints that...

SHRI GEORGE FERNANDES: I will look into them. You are referring to something of February, 1975 and May, 1976. We are in 1978. I will certainly need to know about it because that was not part of the question. The question related to the overall administration of the NIDC.

SHRI SURENDRA MOHANTY: May I know, Sir, whether it is a fact that the Administrative and the Personnel Divisions continue to be headed by some retired Colonel who is an under-graduate and inexperienced in administrative and personnel matters? May I know what steps the Ministry has taken to solve this problem?

SHRI GEORGE FERNANDES: Sir, we have a retired Colonel as the Manager of Staff in this unit. I wonder whether there is any specific suggestion which the hon'ble Member wants to convey about a retired Colonel being the head of the Staff Management.

Employment guarantee scheme bill of Maharashtra

*362. SHRI S. K. VAISHAMPA-YEN:†

SHRI DEORAO PATIL:
SHRI GOVINDRAO RAM
CHANDRA MHAISEKAR:
SHRI L. R. NAK:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Maharashtra Government have sent the Employment Guarantee Scheme Bill to the Central Government for President's assent; and

(b) if so, when the Bill was received by the Central Government and

†The question was actually asked on the floor of the House by Shri S. K. Vaishampayan.